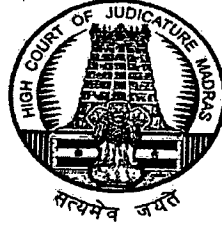


R.O.C.No.87525-A/2019-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 7 / 2020

The Government in G.O.(Ms).No.554, Home (Courts-II) Department, dated 18.10.2019, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for exclusive trial of cases under POCSO Act, 2012, in 16 Districts, including **Madurai** :

Tmt. J.Floria, Sessions Judge, Mahalir Neethimandram, Madurai, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Madurai.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 23.01.2020.

Sd/- C.Kumarappan,
REGISTRAR GENERAL